

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 28th May, 2024.

No. LJ (B) 69/2012/70– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and in the interest of public service, the Governor of Meghalaya is pleased to appoint Shri. Shiv Malviya, IAS, Assistant Commissioner as the Executive Magistrate within East Jaintia Hills District with immediate effect until further orders.


Sd/-
(Shri. Cyril V.D. Diengdoh)
Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo No. LJ (B).69/2012/70-A,
Copy forwarded to: -

Dated Shillong, the 28th May, 2024.

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/Judl.29/2024/1 Dt. 16.05.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
